## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

## PRINCIPAL BENCH

| (IB | -122 | PB) | /2017 |
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IN THE MATTER OF:

Bank of Baroda

.....Petitioner

V.

Ultra Home Construction Pvt. Ltd.

.....Respondent

SECTION: UNDER SECTION 7

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):

Ms. Surabhi Khattar & Mr. Aditya Marwah,

Advocates

For the Respondent(s):

Mr. Ajay Kumar Jain & Ms. Shivani Kadam,

Advocates

## ORDER

Learned counsel for the Resolution Professional states that the report shall be filed in the registry today.

List for further consideration on 16.11.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

-5'd-

(DEEPA KRISHAN) (MEMBER TECHNICAL)

14.11.2017 Vineet